

1 - O.A. No.061/00024/2020



**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH JAMMU**

Hearing through Video Conferencing

Dated: This day of 30th of July 2020

**HON'BLE Dr. BHAGWAN SAHAI, MEMBER – A
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J**

O.A. No.061/00024/2020

Zaheer Abas, Age 36 years S/o Sh. Mohd. Amin R/o Nawaldhara, Village Saroola, Tehsil Manjakote, District Rajouri.

.....Applicant

By Advocate: Mr. Z.A. Mughal

Versus

1. Union Territory of Jammu and Kashmir through Commissioner/ Secretary to Govt. Education Department, Civil Sectt. Srinagar/Jammu.
2. Director School Education, Jammu.
3. Chief Education Officer, Rajouri.
4. Zonal Education Officer, Manjakote.

.....Respondents

By Advocate: Mr. Amit Gupta, AAG



O R D E R(Oral)

Dr. Bhagwan Sahai, Member (A)

1. Learned counsel for the applicant submits that the applicant may be allowed to withdraw the O.A., with liberty to file it afresh, with better particulars, as per law.
2. Prayer is allowed.
3. The O.A. is dismissed as withdrawn, with the aforesaid liberty.

**(Rakesh Sagar Jain)
Member (J)**

**(Dr. Bhagwan Sahai)
Member (A)**

'mw'